

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1317

ANSWERED ON:13.08.2013

MARKETING FACILITIES TO FARMERS

Ahir Shri Hansraj Gangaram;Baitha Shri Kameshwar ;Mahendrasinh Shri Chauhan ;Reddy Shri Magunta Srinivasulu

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Committee on Agriculture Ministers of States have given any recommendation to implement the Agriculture Produce Market Committee (APMC) Act effectively in the States to promote marketing reforms;
- (b) if so, the details of the recommendations made by the said Committee;
- (c) whether the Government is considering to bring some amendments in the APMC Act to provide strong agricultural marketing infrastructure in the rural areas of the country;
- (d) if so, the details thereof;
- (e) whether the Government has strengthened the State Agricultural Marketing Boards by giving more financial powers; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): Yes, Madam. The recommendations of the Committee of State Ministers in-charge of Agriculture Marketing to implement the Agriculture Produce Market Committee (APMC) Act effectively in the States to promote agriculture marketing reforms are Annexed.

(c) & (d): The Government has been actively pursuing the States to amend their APMC Acts to incorporate the reforms proposed in the Model APMC Act, 2003. These reforms, inter-alia, also focus on strengthening the agricultural marketing infrastructure in the rural areas of the country primarily through promotion of alternate marketing channels such as setting up of private markets including electronic marketing, farmer consumer markets, infrastructure for direct marketing near the farm gate and other infrastructure for post-harvest value addition and storage. The Government has thus not only encouraged private investment through legislative means but has also introduced several central sector and centrally sponsored schemes to enhance investments for development of market infrastructure namely Development/ Strengthening of Agriculture Marketing Infrastructure, Grading and Standardization (AMIGS), Construction/ Renovation of Rural Godowns (RGS), Rashtriya Krishi Vikas Yojana (RKVY), National Horticulture Mission (NHM) and Horticulture Mission for North East and Himalayan States (HMNEH) .

(e) & (f): The Government has been advocating that the States should amend their APMC Acts to give greater autonomy to the State Agricultural Marketing Boards in their role as Operator/Service Provider to enable them to use their finances optimally.